

Sl.No.	Name of SLSA	2015	2016	2017
28.	Uttarakhand	5052	6414	13014
29.	West Bengal	17856	21020	89910
30.	Andaman and Nicobar Islands	197	52	825
31.	Chandigarh (UT)	14204	27866	12227
32.	Dadra and Nagar Haveli	56	83	83
33.	Daman and Diu	106	58	82
34.	Delhi	38765	252302	24514
35.	Lakshadweep	1	0	36
36.	Puducherry (UT)	21171	12427	4016
GRAND TOTAL		6158529	4977002	2928339

Functioning of Nyaya Mitras in Kerala

907. SHRI K. SOMAPRASAD: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of Nyaya Mitras functioning in the country, along with the details thereof, State-wise;

(b) the number of Nyaya Mitras started in Kerala so far, the details thereof, and

(c) the details of Central assistance released to Government of Kerala for the development of infrastructure facilities for the judiciary during 2014-15 to 2016-17?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI P. P. CHAUDHARY): (a) and (b) A total of 15 Nyaya Mitras have been functioning at present in the country, of which 5 are in Uttar Pradesh, 4 each are in West Bengal and Rajasthan and 1 each are in Bihar and Tripura.

(c) A Centrally Sponsored Scheme (CSS) for development of infrastructure facilities for Judiciary is being implemented by the Union Government in cooperation with State/UT Governments. An amount of ₹ 85.87 crores has been released to the Government of Kerala since inception of the scheme in the year 1993-94, of which an amount of ₹ 25.00 crores has been released in 2017-18. No amounts could be released to the State of Kerala during the period 2014-15 to 2016-17 in view of unspent balance with the Government of Kerala and non-receipt of utilization certificates. The amount of ₹ 25.00 crores in 2017-18 has been released after receiving the pending utilization certificates from the Government of Kerala.